

24.02.05

Mr. Rakesh Kalla, Counsel for applicant.
D.B. not formed. Put up for
admission on 02/03/05

By Order

COURT OFFICER

02.03.05

Mr. S.P. Sharma, & Rakesh Kalla, Counsel
for applicants.

Learned Counsel for applicant
wants to withdraw the O.A. as he wants
to exhaust the alternate remedy of
making a representation before the
Competent Authority. The applicant has
liberty to file the fresh O.A. in accordance
to the law.

G. R. PATWARDHAN
Adm. Member

KULDIP SINGH
Vice Chairman

Part II and III destroyed
in my presence on 8/11/14
under the supervision of
section officer (as per
order dated 18/12/13)

Section officer (Record)

copy
sent
04/03/05

Copy of order
along with O.A.
petition & annexure
sent to P/1 to P/5
by Speed Post Regd
AD Vide No 38
112 dt 8.3.05